

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:61
ANSWERED ON:17.02.2009
CUSTODIAL CRIMES AGAINST CHILDREN
Athawale Shri Ramdas

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether instances of custodial deaths and rape of children below 14 years of age including SC and ST children are on the rise in the country;
- (b) if so, the total number of such cases registered during each of the last three years and in the current year, State-wise, genderwise;
- (c) the steps taken by the Government against the accused officials during the said period;
- (d) whether the directions of the National Human Rights Commission and State Right Panels have been ignored by the State Governments regarding detention of minors; and
- (e) if so, the details of steps being taken by the Government to check such incidents in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(DR. SHAKEEL AHMAD)

(a) to (c): As per information received from National Crime Records Bureau, the State/UT wise details of cases registered, policemen chargesheeted and policemen convicted under custodial deaths and rapes for the period 2005 to 2007 have been annexed at Annexure – I and Annexure – II respectively. Information in this regard is not maintained gender-wise and for SCs/STs separately.

(d) & (e): Law and Order is a state subject..It is for State Government to take appropriate action in every crime.However,the report of the NHRC has been circulated to all State Governments and Union Territories for taking action on the recommendations made by NHRC in its Report.However, Ministry of Women & Child Development is considering a comprehensive legislation to cover the offences against children to check such incidents in future.